

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5-IA/973(AHM)2024 in IA 887 of 2020
in
CP(IB) 574 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Shrinathji Spintex Pvt Ltd

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Vipul Asodiya, Adv. for BoB

ORDER

IA/973(AHM)2024 in IA 887 of 2020

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 05.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)